

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 11884 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 17th December, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No.HC(IB)-VIG/01/2024/887-90 Dated 16.12.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh has been granted **casual leave on 30.12.2024 and 31.12.2024, along with station leave permission w.e.f. 25.12.2024 to 02.01.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/11885-11886 /A, dated , 17-12-24

Copy to:

1. Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District,
Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)

Sd/-